

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 832 OF 2024**

IN THE MATTER OF:

AKASH VASHISHTHA

...APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

...RESPONDENT

INDEX

S. No.	Particulars	Page Nos.
1.	Affidavit on behalf of Respondent No. 6	1 – 5
2.	<u>ANNEXURE R-1:</u> A Copy of Letter dated 20.02.2024 was received from the Rajnagar Residents Welfare Association.	6
3.	<u>ANNEXURE R-2:</u> A Copy of 1st Representation in respect of Shukla Park, Sector-10, Rajnagar, Ghaziabad.	7 – 9
4.	<u>ANNEXURE R-3:</u> A Copy of 2nd Representation from the residents of Sector-11, Rajnagar, Ghaziabad.	10 – 11
5.	<u>ANNEXURE R-4:</u> Copy of Letter dated 31.01.2025 addressed to the Assistant Engineer/ Chief Engineer.	12 – 13
6.	<u>ANNEXURE R-5:</u> Copy of geo-tagged photographs of Shukla Park, Sector-10, Rajnagar, Ghaziabad captured through GPS	14 – 17

	Map Camera on 31.01.2025 at approximately 12:30 PM.	
--	---	--

THROUGH:



MALAK BHATT
ADVOCATE FOR RESPONDENT NO. 6
C-7, G.F., NIZAMUDDIN EAST,
NEW DELHI-110013
M: +91-9650592002
E: malak@malakbhatt.com

FILED ON: 03.02.2025
NEW DELHI

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 832 OF 2024**

IN THE MATTER OF:

AKASH VASHISHTHA

...APPLICANT

VERSUS

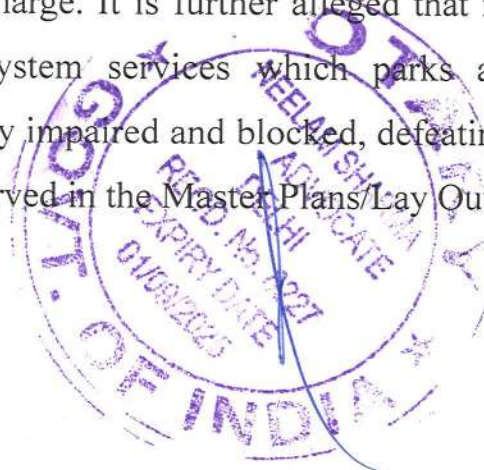
STATE OF UTTAR PRADESH & ORS.

...RESPONDENT

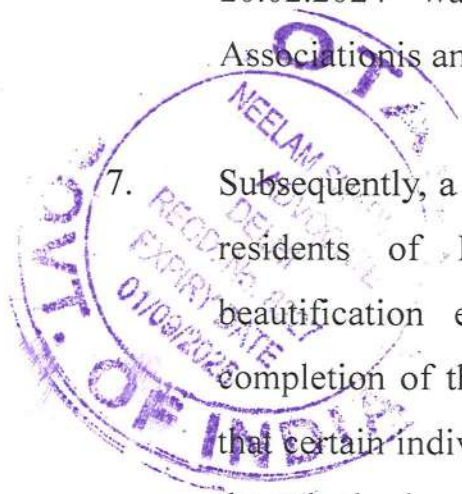
AFFIDAVIT

I, Deshraj , S/oChohal singh aged about 53 years, presently holding the position of Executive Engenieer , Ghaziabad Nagar Nigam, having my office at Navyug Market, Ghaziabad-201002, presently in New Delhi, do hereby solemnly affirm and declare as under:

1. That I am the deponent herein and am well acquainted with the facts and circumstances of the present case and am competent to swear this affidavit on behalf of Respondent No. 6.
2. That this affidavit is in compliance of the Order dated 29.07.2024 read with Order dated 21.10.2024 passed by this Hon'ble Tribunal in the above captioned matter to place on record certain facts.
3. I state that it is the case of the Applicant that vast-scale concretization of entire roadsides/road berms as well as raising constructions in parks such as covered yoga sheds, much in excess of the limits prescribed (5%) in Ghaziabad, is causing obstruction and prevention of ground water recharge. It is further alleged that necessary ecological functions and ecosystem services which parks and green belts perform are completely impaired and blocked, defeating the purpose for which parks were reserved in the Master Plans/Lay Out Plans of cities and towns.



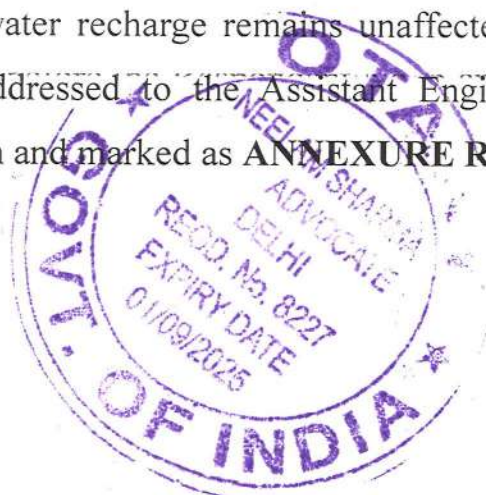
4. At the outset, I respectfully submit that the allegations made by the Applicant regarding large-scale concretization of roadsides, road berms, and unauthorized constructions in parks, particularly in Shukla Park, Sector-10, Rajnagar, Ghaziabad, are incorrect and misconceived. The Ghaziabad Nagar Nigam has always adhered to the principles of sustainable urban development while complying with all legal and environmental norms.
5. It is pertinent to highlight that the temporary yoga shed in question was constructed strictly as per rules, following due process and approvals. The need for such a structure was raised through formal requests by the local residents, particularly senior citizens, who frequent the park for health and recreational purposes. The same was conveyed to the concerned authorities via letters and representations.
6. A letter dated 20.02.2024 was received from the Rajnagar Residents Welfare Association, urging the Nagar Nigam to provide a temporary yoga shed in Rajnagar parks, particularly in Sector-10. The request emphasized the necessity of such a facility for senior citizens who face difficulties in extreme weather conditions. A Copy of Letter dated 20.02.2024 was received from the Rajnagar Residents Welfare Association is annexed herewith and marked as **ANNEXURE R-1**.
7. Subsequently, a signed representation was received from various elderly residents of Rajnagar Sector-10, expressing gratitude for the beautification efforts undertaken in the park and requesting the completion of the temporary yoga shed. The residents also highlighted that certain individuals, who are not residents of the area, were opposing the shed due to extraneous considerations rather than genuine



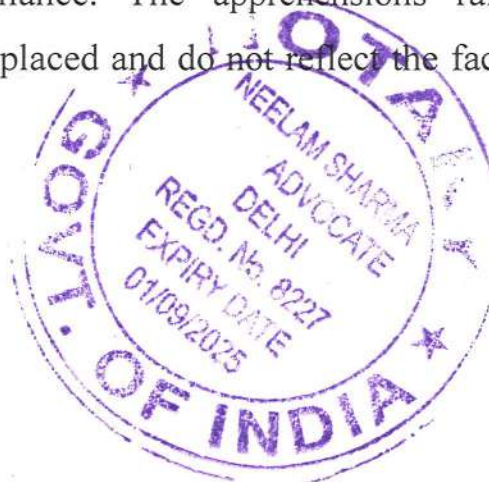
environmental concerns. A Copy of 1st Representation in respect of Shukla Park, Sector-10, Rajnagar, Ghaziabadis annexed herewith and marked as **ANNEXURE R-2**.

8. Furthermore, another signed representation from the residents of Sector-11, Rajnagar, Ghaziabad was received, emphasizing that they also utilize the park in Sector-10 for yoga and other activities. They requested the completion of the shed in view of the difficulties faced during rainy and winter seasons. A Copy of 2nd Representation from the residents of Sector-11, Rajnagar, Ghaziabad is annexed herewith and marked as **ANNEXURE R-3**.

9. I state that vide Letter dated 31.01.2025, in respect of the captioned OA filed by the Applicant regarding the alleged illegal construction of a covered yoga shed and concretization in Shukla Park, Sector-10, Rajnagar, it was clarified that the temporary yoga shed was constructed based on the demands raised before the Respondent No. 6 and strictly in accordance with the rules, following due process, including tender invitations and requisite approvals. The initiative was undertaken upon the formal request of the President and Secretary of the Rajnagar Residents Welfare Association, as well as local residents, to facilitate the use of the park for recreational and health purposes, particularly by senior citizens. It was explicitly mentioned that no concrete flooring had been carried out, and the floor of the shed had been deliberately kept raw to ensure that groundwater recharge remains unaffected. Copy of Letter dated 31.01.2025 addressed to the Assistant Engineer/ Chief Engineer is annexed herewith and marked as **ANNEXURE R-4**.



10. I state that upon bare perusal of the photographs of the site would depict that that the yoga shed comprises only a covered structure supported by poles, with no visible concretization in the park area. Copy of geo-tagged photographs of Shukla Park, Sector-10, Rajnagar, Ghaziabad captured through GPS Map Camera on 31.01.2025 at approximately 12:30 PM is annexed herewith and marked as **ANNEXURE R-5**.
11. I state that the Ghaziabad Nagar Nigam has time and again ensured maintenance of parks and green spaces in a manner that aligns with environmental sustainability. The allegations that the construction of the shed has impaired ecological functions and ecosystem services of the park are devoid of merit. The yoga shed, being temporary in nature and covering a minimal area, does not interfere with the recharge of groundwater or other environmental benefits provided by the park.
12. Moreover, the Nagar Nigam ensures that roads and side tracks are maintained as per the requirements of urban planning while following the guidelines issued by this Hon'ble Tribunal from time to time. It is submitted that any maintenance work undertaken by the Respondent No. 6 is done in accordance with applicable laws and regulations.
13. In light of the above, it is evident that the construction of the yoga shed was a community-driven initiative, executed within the bounds of legal and environmental compliance. The apprehensions raised by the Applicant appear to be misplaced and do not reflect the factual position on the ground.



14. In view of the foregoing, it is most respectfully submitted that the present application does not warrant any adverse action against the Ghaziabad Nagar Nigam. The Hon'ble Tribunal may be pleased to dismiss the application against Respondent No. 6.

15. I state that everything stated above has been stated by me in my official capacity based on and derived from the official records maintained by the Ghaziabad Nagar Nigam in the official capacity and I state that nothing material has been concealed therefrom.

DEPONENT

VERIFICATION

I, the abovenamed deponent, do hereby solemnly verify that the contents of the aforesaid affidavit are true and correct to the best of my knowledge and belief and nothing has been concealed therefrom.

- 3 FEB 2025

Verified at _____ on this _____ day of February 2025.

DEPONENT

Notary
I identified the deponent who has signed in my presence



ATTESTED

NOTARY (Govt. of India)
Neelam Sharma
Advocate
No 165A, Gate No. No. 1
Patilala House Courts,
New Delhi-110001
(M: 9899408301)

- 3 FEB 2025

ANNEXURE R-1



RAJNAGAR RESIDENTS WELFARE ASSOCIATION (Regd.)
 Off.: Community Center, Sector-4, Raj Nagar, Ghaziabad (U.P.)
 Email : rrwaghazilabad@gmail.com

Regd. No. 104/38

PRESIDENT
DEEPAK KANT GUPTA
 9999997399

TREASURER
C.A. D.K. GOEL
 9810050702

SECRETARY
PRABHAKAR TYAGI
 9891811722

Ex-Officio Member
 Ex-President
 (Officiating)
 G.P. Agarwal
 9310085615

सेवा में
 नगर आयुक्त
 नगर निगम, गाजियाबाद।

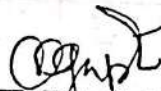
दि: 20.02.2024


महोदय,

विषय: राजनगर के पार्कों में नियमानुसार अस्थायी योगा शेड के संबंध में।

सविनय निवेदन है कि आप राजनगर के लोकप्रिय पार्षद हैं। राजनगर में बड़ी बड़ी कोठियाँ हैं और वरिष्ठ नागरिकों की संख्या अधिक है। ये नागरिक अपने स्वास्थ्य लाभ के लिए पार्कों में जाते हैं और अपना समय व्यतीत करते हैं। भरी घूप में और वर्षा में इन्हें कठिनाई का सामना करना पड़ता है। ऐसे में आपसे विनम्र निवेदन है कि इन पार्कों, विशेष रूप से सैक्टर-10 में स्थित पार्क में नियमानुसार अस्थायी शेड बनवाने की कृपा करें। ताकि आवश्यकता पड़ने पर यहाँ के निवासी इस शेड में विश्राम कर सकें और योग आदि कर सकें।

हार्दिक आभार।


 (दीपक कान्त गुप्ता)
 अध्यक्ष


 (प्रभाकर त्यागी)
 सचिव

पुतिलिप - पार्क, जी प्रवीण चौधरी जी को
 आवश्यक कार्यवानी हेतु।

Vice-President
 R.N. Pandey
 9811714048

Vice-President
 Om Prakash Bholu
 9843738380

Joint Secretary
 Dinesh Kumar Sharma
 9850348606

Joint Secretary
 Rakesh Chawla
 9810166891

Auditor
 Sandev Bhardwaj
 9850566704

Chief Convenor
 R. K. Jain
 9313994442

Legal Advisor
 Rajbir Tyagi
 9810458960

ANNEXURE R-2

श्रीमान्,

नगर आयुक्त महोदय,
जनपद-गाजियाबाद।

दिनांक :

विषय : राजनगर सैक्टर-10 स्थित पार्क में योगा शोड को बनाने के संबंध में।

महोदय,

निवेदन है कि हम प्रार्थीगण राजनगर सैक्टर-10 के बुजुर्ग पुरुष व महिला हैं। आपके द्वारा राजनगर, सैक्टर-10 स्थित पार्क में कराये गये सौन्दर्यकरण के लिये आपको हार्दिक धन्यवाद ज्ञापित करते हुए निवेदन करना चाहते हैं कि पार्क के छोटे हिस्से में अस्थायी तौर पर बने रहे योगा शोड के कार्य को शीघ्र सम्पन्न कराकर घास आदि लगवाने का कार्य करे ताकि हम बुजुर्ग निवासीगण वारिश से अपना बचाव करते हुए नियमित योग कर सकें।

यह भी ज्ञात हुआ है कि कुछ लोग जोकि यहां के निवासी भी नहीं हैं, राजनीतिवश योगा शोड के कार्य को रूकवाना चाहते हैं। यह उनकी नकारात्मक सोच का परिचायक है जबकि अस्थायी रूप से बन रहा यह योगा शोड किसी भी तरह से पर्यावरण को नुकसान नहीं पहुंचाता।

अतः आपसे विनम्र निवेदन है कि हम बुजुर्गों के स्वास्थ्य को देखते हुए इस योगा शोड के कार्य को अतिशीघ्र सम्पन्न कराने की कृपा करें।

सधन्यवाद।

भवदीय

निवासीगण

राजनगर, सैक्टर-10,

गाजियाबाद।

①	नाम K. K. Tyagi	पता R-10/71 Raj Nagar	सं. नं. 9350573960	हस्ताक्षर
②	Mr. Yashvir Singh Phogat	R-10/69 Raj Nagar	9990469469	
3.	SARABJEET	R-10/89	9810478282	
4.	GOPAL KISHAN	R-10/6-11	9210711907	
5.	Vikram KAPOOR	R-10/94A	9515505605	
6.	Balraj Modi	R-10/99	9871116118	

शुष्मा जीव देव

7	Kamal Kumar P 10 E/4 Ray Nagar Ghaziabad	9837775330
8	KARISHA RAINA R/10/32/Raj Nagar 92-B	9999315709
9	शिवप्रिया शर्मा R/10/35/राज. नगर/गजियाबाद	9350378358
10	शिवप्रिया शर्मा R/10/60/राज. नगर/गजियाबाद	8750998550
11	शिवप्रिया शर्मा R/10/1/राज. नगर/गजियाबाद	9210787187
12	शिवप्रिया शर्मा R-10/1/राज. नगर/गजियाबाद	995844543
13	Anil Ka Gupta R-10/Markas राज. नगर/गजियाबाद	9868492493
14	जोधा प्रकाश शर्मा R-10 D-32 से 10 हाईकट	9213978380
15	राजु मोहन शर्मा R-10 हाईकट	9213305151
16	Amal Kapoor D-29, Sec 10	908193460
17	Roopa Kapoor "	9819193460
18	Saurabh Roy R-10/70 Raj Nagar	9811073823
19	S.K. Garg R-10/71 Raj Nagar	9873315998
20	वीरेंद्र सारस्वत F. 82/10 राजनगर	9810227272
21	Aman Setwi D-32/10 राजनगर गुजियाबाद	8745958545
22	SACHIN KANWAR D 32 सेक्टर 10 हाईकट	9211223239
23	Vikram Kumar D 32 RAS 10 NAGAR	9810737018
24	Satnam Singh SHF-8 सेक्टर 70 G.D.A.M. Sec-70	9312969540
25	Tarunvir Singh Phogat R-10/69 Raj Nagar GZB	9990469469
26	SATYAPAL SINGH R-10/81 Raj Nagar GZB	9456682233
27	S.P. Mishra 10/4 Ray Nagar GZB	9711673172
28	KUSUMKHA SOKOL 10/144 Raj Nagar GZB	9971344009
29	DEEPAK AGARWAL R-10/143 RAJ NAGAR GZB	9540023702
30	Manoj Bhardwaj R-10/145 Raj Nagar GZB	9350258670
31	K.L. Gupta R-8/104 Raj Nagar GZB	9582678216
32	शिवप्रिया शर्मा R-10/103 Raj Nagar	8745087115
33	LALIT KUMAR R-10/34 Raj Nagar	98116568
34	निखिल शर्मा R-10/34 Raj Nagar	9818036646

21E 2018 20 10th 2018

CLASS PAGE
Date
Page
5-113 1

1				
2				
3				
4				
5				
6				
7				
8				
9				
10				
11				
12	Sm. Vima Chandra	R-14/105	9812541660	Full
13	Dr. Anil Kumar	R-14/202	9816541661	Full
14	Anil Kumar	R-14/109	9999222901	
15	Shashi Kumar	R-9/312D	999099174	S. Kumar
16	Kalyana	RDE-63	9210459294	
17	Pragya	R.D.C 27	4374127	
18	Rupa Dutt	885116713		
19	Ansu Bansal	14/183	9818415955	
20	Ragini	R-10/98	9958055940	R.
21	Ritu Sharma	R-10/E-48	9911567299	Ritu
22				
23				
24				
25				
26				
27				
28				
29				
30				
31				
32				
33				
34				
35				
36				
37				
38				
39				
40				

ANNEXURE R-3

सेवा में,

नगर आयुक्त महोदय,
जनपद—गाजियाबाद।

दिनांक :

विषय : राजनगर, सैक्टर-11 के निवाशियों की योगा शेड बनवाने की अपील के संबंध में।

महोदय,

हम सैक्टर-11, राजनगर के निवासीगण जोकि सैक्टर-10 से लगा हुआ है। हमारा आपसे निवेदन है कि जो योगा शेड सैक्टर-10 के पार्क में लग रहा है, उसे अवश्य लगाने दें क्योंकि हमारे सैक्टर-11 के निवासीगण भी इसी पार्क में योगा करने जाते हैं जोकि बारिश व सर्दी के मौसम में भारी परेशानी उठानी पड़ती है।

अतः आपसे विनम्र निवेदन है कि हम बुजुर्गों के स्वास्थ्य को देखते हुए इस योगा शेड के कार्य को अतिशीघ्र सम्पन्न कराने की कृपा करें।

सधन्यवाद।

निवासीगण
राजनगर, सैक्टर-11,
गाजियाबाद।

भवदीय

Aparna
R-11/92A
9643641828

11) Anil Kumar R-11/202
9810166351

1) Umesh (M)
R-11/80, Raj Nagar
(M) 9810180958

2) (शरीश कृष्ण (श्रीमद))
R-11/111 215777
9891739333

12) R-11/108
Mandeep Singh
9818596785

13) आर 24/107 987376
अशोक कुमार

3) Deiv Navatou Bhardwaj
R-11/93 Raj Nagar
9899247979

7) Taru Sec 7 Singh
R-11/107 Raj Nagar
9873741223

14) Manjeet Singh
R-11/104 Raj Nagar
M-9810777352

3) Sharad Raghuvanshi
R-11/81 Raj Nagar
7011478721

4) LVS Kalany
R-11/105 Raj Nagar
T.N. 7599424865

8) Harsh Varshney
R-11/92 Raj Nagar
10) 9811267295

15) Deepak Kumar
R-11/105, Raj Nagar

✓
Gurpreet Singh
R-11/43 Raj Nagar.
9899881674

23) Parbhoy Chandan
R-11/18 Raj Nagar
9690721844

18) 21/10/17
R-11/77 Raj Nagar
9910233901

26) SHOBHAM GUPTA
R-11/83 Raj Nagar
9910164566

19) Manu Gupta
R-11/92, Raj Nagar
9871025575

27) KARANJOT SINGH
R-11/90 Raj Nagar
9560312224

Hemanshu Gupta
R-11/79 Raj Nagar
Mob: 6392821727

28) Parul
(Rajni K. Sharma)
R-11/88 Raj Nagar
9871917474 MSB

Ananya Gupta
R-11/92 Raj Nagar
8447281167

29) Jitesh Ahuja
2nd

Aayush Sharma
R-11/93A, Raj Nagar
7011952464

R-11/97 (7827566672)

Kunal Ahuja
R-11/78

30) Adar Subhash Chaudhary
11/75 Raj Nagar
9250626059

9212628582

31)

PRATEEK
11/91, 8010114137

Veer Kunder
R-11/93B
7701847611

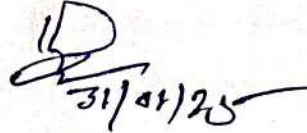
32)

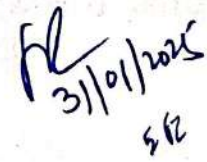
Vivek Aggarwal
R-11/76 Raj Nagar G2B.
M) 9810457821

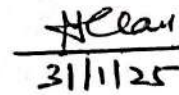
सहा0अभि0/अधि0 अभि0 महोदय / मुख्य अभियंता महोदय

विषय :- राजनगर के पार्को में नियमानुसार अस्थायी योगा शैड के सम्बन्ध में।

कृपया क्षेत्रीय कार्यालय उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद के पत्र सं0-2413/एन0जी0टी0-225/2025 दिनांक 24.01.2025 एवं पत्र सं0-627/सा0 पत्रांक-74/2024 दिनांक 26.06.2024 मे याचिकाकर्ता श्री आकाश वशिष्ठ, आर-7/17, राजनगर, गाजियाबाद द्वारा गाजियाबाद क्षेत्र के अन्तर्गत शुक्ला पार्क सै0-10, राजनगर पार्क में अवैध निर्माण करते हुए कवर्ड योगा शैड एवं कन्क्रीट किये जाने की शिकायत की है, जिसके सम्बन्ध में अवगत कराना है कि राजनगर रेजिडेन्स वेलफेयर एसो0 के अध्यक्ष श्री दीपक कान्त गुप्ता, सचिव श्री प्रभाकर त्यागी एवं राजनगर सै0-10 के स्थानीय निवासियों की मांग पर नियमानुसार निविदा आमंत्रित कर स्वीकृति उपरान्त अस्थायी योगा शैड का निर्माण कराया गया है, जिसका फर्श कच्चा रखा गया है। फर्श में कन्क्रीट का कार्य नहीं कराया गया है, स्थानीय निवासियों के मांग पत्र एवं स्थल के फोटोग्राफ संलग्न है। गाजियाबाद नगर निगम द्वारा आवश्यकतानुसार सड़कों एवं साईड पटरियों के अनुरक्षण का कार्य किया जाता है एवं समय-समय राष्ट्रीय हरित अधिकरण द्वारा जारी दिशा-निर्देशों का अनुपालन भी किया जाता है। आख्या अग्रिम कार्यवाही हेतु प्रेषित है।


31/01/25



31/01/2025
5/2



31/1/25

सहा0अभि0/अधि0 अभि0/मु0 अभि0 महोदय


विषय :- माननीय राष्ट्रीय अभिकरण द्वारा मांगी गयी सूचना के सम्बन्ध में।

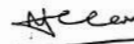
कृपया क्षेत्रीय कार्यालय उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद के पत्र सं०-2413/एन०जी०टी०-225/2025 दिनांक 24.01.2025 तथा माननीय राष्ट्रीय हरित अभिकरण के आदेशों के अलुपालन में गाजियाबाद नगर निगम द्वारा आवश्यकतानुसार सड़कों एवं साईड पटरियों के अनुरक्षण का कार्य किया जाता है, जिससे वायु प्रदुषण भी कम होता है और सड़क के किनारे पूरी पटरी पर टाईल्स नहीं लगायी जाती है, जगह-जगह पर खाली स्थान भी छोडा जाता है तथा राष्ट्रीय हरित अभिकरण द्वारा जारी दिशा-निर्देशों का अनुपालन भी सुनिश्चित किया जाता है। आख्या अग्रिम कार्यवाही हेतु प्रेषित है।


31/01/25


31/01/25


31/01/25
86


31/01/2025
86


31/01/25

ANNEXURE R-5



GPS Map Camera

गाजियाबाद, उत्तर प्रदेश, भारत

Mcjw+3pv सेक्टर 10 राज नगर पार्क, ब्लॉक 10, सेक्टर 10, राज

नगर, गाजियाबाद, उत्तर प्रदेश 201002, भारत

Lat 28.680252° Long 77.446648°

31/01/2025 12:39 PM GMT +05:30



Google



GPS Map Camera



Google

गाजियाबाद, उत्तर प्रदेश, भारत

248, ब्लॉक 10, Main Market, राज नगर, गाजियाबाद, उत्तर प्रदेश 201002, भारत

Lat 28.680352° Long 77.44662°

31/01/2025 12:37 PM GMT +05:30



GPS Map Camera



Google

गाजियाबाद, उत्तर प्रदेश, भारत

248, ब्लॉक 10, Main Market, राज नगर, गाजियाबाद, उत्तर
प्रदेश 201002, भारत

Lat 28.68024° Long 77.446578°

31/01/2025 12:39 PM GMT +05:30



GPS Map Camera



गाजियाबाद, उत्तर प्रदेश, भारत

Mcjw+3pv सेक्टर 10 राज नगर पार्क, ब्लॉक 10, सेक्टर 10, राज

नगर, गाजियाबाद, उत्तर प्रदेश 201002, भारत

Lat 28.680341° Long 77.446714°

31/01/2025 12:38 PM GMT +05:30